## Central Administrative Tribunal Principal Bench

C.P. No. 62/2019 in OA No. 3022/2016

New Delhi, this the 10th day of May, 2019

Hon'ble Mr.S.N. Terdal, Member (J) Hon'ble Mr. Mohd. Jamshed, Member (A)

Gopal Kumar, S/o Sh. Shambhu Ram, Retired as Clerk, from North-Central Railway, Tundla. R/o H. No. S-97, 3<sup>rd</sup> Floor, Flat No. A-7 Katwariya Sarai, New Delhi - 16

- Petitioner

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)

## Versus

- Sh. M.C. Chauhan
  General Manager,
  North- Central Railway, Allahabad.
- Sh. Amitabha,
  Divisional Railway Manager,
  North Central Railway, Allahabad Division,
  Allahabad.

- Contemnors

(By Advocate : None)

## ORDER (ORAL)

## Mr. S. N. Terdal, Member (J):

Heard.

2. In view of the speaking order dated 30.01.2019, applicant's counsel submits that nothing remains to be decided in the CP.

Accordingly, the CP is closed. Notices are discharged. However, if the applicant is still aggrieved, he may claim the relief as permissible in law.

(Mohd. Jamshed) Member (A) (S. N. Terdal) Member (J)

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